

1	2	3
Industrial Energy	20.00	3.3
Energy	20.00	3.4
others	34.00	5.6
<b>Total</b>	<b>605.60</b>	<b>(Say, 606.00)</b>

Further harnessing of utilisable water during the remaining period of Eighth Five Year Plan depends on availability of funds and completion of on-going projects in this regard.

[English]

#### **Dispute Between Andhra Pradesh and Orissa**

4856. SHRI GIRIDHAR GAMANG : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the dispute between the Government of Andhra Pradesh and Orissa on Vansadhara Phase II at Neradi has been settled;

(b) if so, the terms and conditions relating to disputed aspects including the submergence areas agreed to by them;

(c) since when the dispute is continuing and the date of final settlement thereof; and

(d) the objections raised by the Government of Orissa if any with regards to land, water and other aspects thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) An agreement between the Chief Ministers of Andhra Pradesh and Orissa regarding construction of a barrage at Neradi across river Vasadhara entailing acquisition of 106 acres (42.92 hectares) of land in Orissa territory was reached on 18th July, 1961. Subsequently in September, 1962 the two State Governments agreed for utilisation of Vamsadhara water on 50:50 basis.

(b) to (d) Vamsadhara Project Stage-II formulated by the Government of Andhra Pradesh in 1979 involved submergence of 540 acres of land in Orissa territory. As the submergence involved was more than 106 acres, the Government of Andhra Pradesh was requested by the CWC to obtain the concurrence of the Government of Orissa. The Government of Andhra Pradesh modified the project proposal after the unprecedented floods of 1980 and the revised proposal entailed even higher submergence in Orissa territory. The Governments of Orissa and Andhra Pradesh have not reached final settlement in this regard.

#### **Rewali Adampur Dam in Uttar Pradesh**

4857. SHRI PADAM SEN CHAUDHARY : Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount sanctioned for Rewali Adampur Dam under construction in Bahraich district of Uttar Pradesh during the last five years;

(b) the details of the total expenditure incurred thereon during the above period; and

(c) the present status of the dam and the funds required to complete it and the time by which it will be completed?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Technical Advisory Committee of the State Govt. had approved a scheme on protection works to Rewali Adampur Dam amounting to Rs. 201.96 lakhs on 6.12.94.

(b) An amount of Rs. 86.42 lakhs has been spent upto 3/96.

(c) As per State Govt. presently there is no danger to the dam. Irrigation is a State subject. The projects are planned, funded and implemented by the State Govt. from their own resources. The time required for completing the works will depend upon the priority attached by the State Govt.

[Translation]

#### **Mahi Project**

4858. SHRI TARACHAND BHAGORA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any scheme is under consideration of the Government to construct canals from Banswada to Sangwada area of Dungurpur district under 'Mahi multipurpose Hydel project, a major irrigation project' of tribal region in Southern Rajasthan; and

(b) if so, the details thereof and the time by which it is likely to be accorded sanction?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) The canal from Banswada to Sangwada area of Dangarpur district of Rajasthan is a part of the Revised Estimate of Mahi Bajaj Sagar Project Unit-II, Stage-II. The State Government is required to sort out inter-state issues, obtain concurrence of the States of Madhya Pradesh & Gujarat and submit modified report to Central Water Commission for techno-economic appraisal.

[English]

#### **Regiments of Gujjars and Yadavas**

4859. SHRI D.P. YADAV: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any scheme to raise some regiments from the Martial Races such as Gujjars, and Yadavas on the pattern of the existing Jat/Rajput/Gurkha regiments;